## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO. 841 TO BE ANSWERED ON DECEMBER 04, 2025

#### STATUS OF AMRUT 2.0 IN UTTAR PRADESH

NO. 841. MS. IQRA CHAUDHARY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of sewage connections and households covered under septage management against the targets of the State Annual Action Plans (SAAP) in Uttar Pradesh, district-wise;
- (b) the criteria set for the selection of cities in Uttar Pradesh under AMRUT 2.0 and the details and present status of the proposal, if any, received from the State Government for inclusion of additional cities under AMRUT 2.0;
- (c) whether the Union Government has devised any framework or coordination mechanism to monitor urban development progress of other cities and if so, the details thereof; and
- (d) whether the Government proposes to extend AMRUT 2.0 or introduce any new initiatives to cover emerging urban areas in subsequent phases and if so, the details of the proposed framework and expected timeline thereof?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a) As reported by the State of Uttar Pradesh, the details of district-wise households covered under sewage and septage management in the State Annual Action Plans (SAAPs) under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) are given in Annexure.
- (b) AMRUT 2.0 Mission launched on 01<sup>st</sup> October 2021, covers all statutory towns and cities of the country, including in the State of Uttar Pradesh, for universal coverage of water supply and 500 AMRUT cities for universal coverage of sewerage/ septage management. Further, States/ Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects in the Urban Local Body (ULB) as per the Mission guidelines.

- (c) The Mission guidelines provide for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT 2.0 in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of projects, progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs. There is a dedicated AMRUT 2.0 online portal for tracking the progress and monitoring of projects.
- (d) AMRUT 2.0 is approved for a period of five years from FY 2021-22 to FY 2025-26.

To give boost to the Urban Infrastructure sector, in the Budget 2025-26, Government has announced setting up of Urban Challenge Fund of ₹1 lakh crore to implement the proposals for 'Cities as Growth Hubs', 'Creative Redevelopment of Cities' and 'Water and Sanitation', out of which ₹10,000 crore is for the year 2025-26. This fund finances up to 25 per cent of the cost of bankable projects with a stipulation that at least 50 per cent of the cost is funded from bonds, bank loans, and Public Private Partnerships.

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# ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 841 REGARDING "STATUS OF AMRUT 2.0 IN UTTAR PRADESH", DUE FOR ANSWER IN THE LOK SABHA ON 04/12/2025

### House hold coverage under Sewer/ Septage Management in Uttar Pradesh under AMRUT

under AWRO I	
Name of District	Number
AGRA	147811
ALIGARH	39668
AMBEDKAR NAGAR	21760
AMROHA	25760
AYODHYA	73627
AZAMGARH	29410
BAGHPAT	22310
BAHRAICH	20260
BANDA	27260
BAREILLY	4500
BASTI	25210
BUDAUN	22100
BULANDSHAHAR	73707
DEORIA	23710
ETAH	16968
ETAWAH	23810
FARRUKHABAD	23490
FATEHPUR	24030
FIROZABAD	68662
GHAZIABAD	142723
GHAZIPUR	10108
GONDA	23320
GORAKHPUR	54883
HAPUR	29664
HARDOI	24200
HATHRAS	23680
JALAUN	23187
JAUNPUR	43235
JHANSI	23840
KANPUR	129938
KHEERI	24300
LALITPUR	23530
LUCKNOW	247641
MAINPURI	32546
MATHURA	62687
MAU	23990
MEERUT	77382
MIRZAPUR-CUM-VINDHYACHAL	34645
MORADABAD	118148

Name of District	Number
MUZAFFARNAGAR	26260
PILIBHIT	24333
PRAYAGRAJ	101223
RAEBARELI	27010
RAMPUR	42933
SAHARANPUR	23458
SAMBHAL	25420
SHAHJAHANPUR	49234
SHAMLI	23022
SITAPUR	24498
SULTANPUR	18560
UNNAO	24860
VARANASI	60523
Grand Total	2359034